

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BANCH**

CP/CA. No. (IB)-145(PB)/2017

IN THE MATTER OF:

M/s. R. P. Goel, Proprietor of Parivahan Road Carries	...	PETITIONER
Vs.		
M/s Samtel Color & Ors.	...	RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Operation Creditor : - Ms. Priyanka Ghorawat, Advocate

ORDER

Order is Reserved


(CHIEF JUSTICE M. M. KUMAR)
(PRESIDENT)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)